



सत्यमेव जयते

# High Court of Judicature at Patna

## REGULAR MAZDOOR RECRUITMENT EXAMINATION, 2025

### NOTICE

No.- 02/R&A

Dated: 16<sup>th</sup> January, 2026

The Skill Test for the **Regular Mazdoor Recruitment Examination, 2025** (under **Advertisement No. PHC/01/2025**) in respect of 3498 candidates was conducted from 23<sup>rd</sup> to 29<sup>th</sup> December, 2025 excluding 25<sup>th</sup> December, 2025.

Out of these, 3229 candidates appeared in the Skill Test, while 269 candidates remained absent. In accordance with the provisions of the advertisement, only these 3229 candidates who appeared shall be invited to participate in the **Interview**.

The interview of these shortlisted candidates shall be conducted from **02.02.2026 to 11.02.2026** (excluding 08.02.2026), within the premises of the Court. The exact date of interview, reporting time, and venue shall be mentioned in their respective Admit Cards (Interview Letters).

The admit cards for the interview shall be made available by 27.01.2026, which may be downloaded, using login credentials, from the official website of the High Court: <https://patnahighcourt.gov.in/notices/recruitments/>. The candidates may also be intimated, in this regard, through SMS and e-mail on their registered mobile number and e-mail ID respectively. The Admit Card shall not be sent to the candidates separately through any other mode.

Prior to appearing in the Interview, candidates shall mandatorily undergo **Document Verification**, for which they shall produce the original certificates along with one self-attested photocopy of each certificate, in support of their candidature (as detailed in the advertisement). The required documents are as follows:

- 1. Proof of Age:** Matriculation Certificate, Birth Certificate, or any other valid certificate.
- 2. Educational Qualification:** Marksheet and certificates supporting the prescribed eligibility criteria.
- 3. Caste/Category Certificate** (if applicable):
  - For SC/ST candidates: Caste Certificate.

- For BC/EBC candidates: Non-Creamy Layer (NCL) Certificate (issued for employment in Bihar).
- For EWS candidates: Income & Asset Certificate.

**4. PwBD Certificate:** for OH category candidates.

**5. Domicile (Permanent Residence) Certificate:** for candidates claiming reservation under SC/ST/BC/EBC/EWS category.

These certificates should be valid as on the date of submission of their online application form for the post of Regular Mazdoor.

**Candidates must ensure that all requisite certificates to substantiate their candidature, as per their application, are kept ready prior to the scheduled date of interview. They are further advised to carefully read the Advertisement in detail. Any candidate who fails to produce the Domicile Certificate and the Caste/Category/NCL/Income & Asset Certificate, as prescribed in the advertisement, shall not be entitled to the benefits of reservation. Such candidates shall be treated as Unreserved (UR) category candidates, and their candidature shall be assessed under the Unreserved category across all stages of the current recruitment exercise.**

**Besides, candidates claiming candidature under the OH category shall undergo a medical examination by a Medical Board, so constituted at the time of the interview, for determining the nature and percentage of disability/disabilities.**

Candidature of the shortlisted candidates shall be provisional, subject to their being found eligible in all respects in accordance with the provisions of the advertisement and the relevant rules. If, at any stage, it is found that a candidate does not fulfill any of the eligibility conditions notified in the advertisement, his/her candidature shall be cancelled.

The candidates are hereby directed to strictly adhere to the schedule of the Interview and to comply with the instructions specified in the Admit Card (Interview Letter). Requests for any change in the Interview schedule shall not be entertained under any circumstances.

No TA/DA will be paid for appearing at the Interview.

The candidates are advised to keep visiting the Court's official website regularly for further details / updates.

**By order of the Court  
Sd/- P. K. Malik  
Registrar General**